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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1485/95

DATE OF ORDER : 13-04-1998.

Between :-

1. K.S.Devendranath	9. D.K.Sreenivasa Varma
2. C.Sreeramulu	10.A.Ramesh
3. K.Nagaraju	11.V.Kuppa Raju
4. P.Sathya Raju	12.D.Nagaraja
5. N.Vasu Devan	13.G.Subramanyam
6. M.Sunil	14.M.Chenchu Reddy
7. D.Ravi Varma	15.A.Gopi
8.P.K.Masthanvali	

... Applicants

And

1. General Manager,
SC Rlys, Rail Nilayam,
Sec'bad.
2. Chief Personnel Officer,
SC Rlys, Rail Nilayam,
Sec'bad.
3. Dy.Chief Mechanical Engineer,
Carriage Repair Shop, Sattipally (Post)
Tirupathi, Chittoor Dist.

... Respondents

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Counsel for the Applicants : Shri K.Sudhakar Reddy

Counsel for the Respondents : Shri D.F.Paul, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

J

D

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri K.Sudhakar Reddy, counsel for the applicants and Sri O.F.Paul, learned standing counsel for the respondents.

2. This OA is filed for the following relief :-

To direct the respondents herein not to issue appointment orders to the substitutes to whom screening was conducted on 6-10-95 as per the Lr.No.T/R/P/ 564/Sub dt.30-9-95 and to consider the applicants for appointment in Group 'D' posts in the existing vacancies immediately.

3. The learned counsel for the applicants now submits that the applicants were considered for appointment in Group-D posts and hence this O.A. has become infructuous. In view of this, O.A. has become infructuous.

4. O.A. disposed of as having become infructuous. No order as to costs.


(B.S.JAI PARAMESHWAR)
Member (J)
13.4.98


(R.RANGARAJAN)
Member (A)

Dated: 13th April, 1998.
Dictated in Open Court.

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Copy to:

1. The General Manager, South Central Railway,
Railnilayam, Secunderabad.
2. Chief Personnel Officer, South Central Railway,
Railnilayam, Secunderabad.
3. Dy.Chief Mechanical Engineer, Carriage Repair Shop,
Sattipally(Post) Tirupathi, Chittoor District.
4. One copy to Mr.K.Sudhakar Reddy, Advocate,CAT,Hyderabad.
5. One copy to Mr.D.F.Paul, SC for RIys,CAT,Hyderabad.
6. One copy to D.R(A),CAT,Hyderabad.
7. One duplicate copy.

YLKR

II COURT

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CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR :
M (J)

DATED: 13/4/98

ORDER/JUDGMENT

M.A/R.A/C.P. NO.

in

O.A. NO. 1485/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

